

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND-3644/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Algae Bio-Tech India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252


**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner. Office objections are also not complied with. Post the case on 27.10.2017 for dismissal.

  
Member (T)  
Bm

  
Member (J)